

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Yes, Sir.

(b) The Government generally agrees with the position stated in the UNICEF Report "Progress of Nation". However the perceptions and the views mentioned in the report does not fully reflect the official position of the Government. However, this report helps us in comparing the position of India vis-a-vis other countries of the world. The position of Health and Nutrition aspect of the children of few areas still needs further improvement. Government of India are implementing various programmes like Child Survival and Safe Motherhood, ICDS, etc. for improving health and nutritional aspects of the mother and children of the country. India had made lot of improvement in the reduction of morbidity and mortality rates among children which can be seen from the fact that infant mortality rates have come down from 104 in 1984 to 74 in 1994 and the child mortality rate which has declined from 41.2 in 1984 to 23.7 in 1993.

The areas where more efforts are needed include anaemia among children and mothers and essential newborn care. These aspects are being given more emphasis under the CSSM Programme as well as under various schemes for improving nutritional status of the women and children.

An attempt has been made in the Report to rank the countries according to varying degrees of malnutrition among children and women, the most vulnerable segments of the population. There has been improvement in the nutritional status of pre-school children, but it does not match the expected levels according to the increase in G.N.P. The percentage of under-weight children during 1988-90 (NNMB surveys) was 68.6 per cent while in 1992-93 (NFHS Survey) it was 53 per cent. Further, the prevalence of anaemia among the pregnant women has been shown as 83 per cent in the Report.

Since the figures quoted in the Report for prevalence of malnutrition among children and pregnant women are a reality, the Report is taken in the spirit of sensitisation of the concerned sectors of the Government, national institutes, NGOs, national and international organisations.

The Integrated Child Development Services (ICDS) Scheme has been universalised and expanded into a programme with possibly the greatest outreach in the country. Till 30.06.1996 the total number of ICDS projects was 5614 which include 194 ICDS projects under State Sector and 318 under TNP-II Project covering 212 lakhs beneficiaries including mothers and children of 0-6 years. "National Plan of Action - A commitment to the Child" prepared by Government of India as a follow up of the promises made by the global fraternity at the World Summit for Children sets out a quantifiable and time dimension to India's Charter of Action for Women & Child Development.

[Translation]

Amount for Literacy Campaign

2861. SHRI ASHOK ARGAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the amount provided for literacy campaign in district Morena of Madhya Pradesh during 1994-95 and 1995-96:

(b) the targets laid down in respect of literacy on the basis of aforesaid amount:

(c) the names of the development blocks and the amount spent therein on that account upto March 31 1996 and the number of people made literate: and

(d) the number of type of committees set up for running the said literacy campaign?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Rs. 50.00 lakhs were provided as adhoc grant during 1994-95 for literacy campaign in Morena. No grants were released during 1995-96.

(b) The Total Literacy Campaign proposes to cover approximately 3.40 lakh learners

(c) 3 Blocks, namely, Jaura Kailaras and Pahargarh are to be covered in the first phase. An amount of Rs 26.49,000/- has been spent upto March 31st, 1996. Teaching learning phase is yet to begin.

(d) At district level, one Executive Committee of Zila Saksharata Samiti has been constituted. 5 Sub Committees for Core Group, Environment building, Survey, Monitoring, Training and Physical Verification have been constituted. At Block Level, 9 Core Groups have been constituted. 43 Sector Level Committees have been constituted alongwith 482 Village Level Committees.

[English]

Protection of Historical Monuments

2862 SHRI SURESH PRABHU Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the details of the historical monuments protected and maintained by the Archaeological Survey of India;

(b) the money being spent annually for this purpose;

(c) how many more monuments need to be protected; and

(d) the number of such monuments lost due to non-maintenance?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) There are 3574 centrally protected monuments, comprises of Forts, Palaces, Temples, Mosques, Churches, Monastries, Stupas, Cemeteries and excavated sites etc.

(b) the expenditure incurred on maintenance, conservation preservation and environmental development of centrally protected monuments in India during the last three years are as given below -

1993-94	Rs 1120.28 lakhs
1994-95	Rs 1050.17 lakhs
1995-96	Rs.1473.50 lakhs

(c) The monuments are protected by the ASI as per the provisions of the A.M.A.S.R. Act, 1958 and by the State Governments under the relevant Archaeological Acts. The identification and explorations of the monument are a continuous process.

(d) The maintenance and conservation of centrally protected monuments is a continuous process. The centrally protected monuments are managed by the ASI through its Circle Offices spread all over India. These monuments are inspected regularly by the Officers from the Circles/Branches as well as from the Directorate. Conservation measures are taken up according to actual needs of individual monuments and as per the availability of resources.

Bridge on N.H. 17, Goa

2863. SHRI CHURCHILL ALEMAO : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have shelved the plan to build a bridge over across Galgibagh river and river Talpona in Canacona taluka of South Goa district on the proposed bye-pass to National Highway No. 17:

(b) if not, when the work is scheduled to commence:

(c) whether any funds were allocated for this project: and

(d) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). These bridges works are connected with the realignment of Km. 68-85 of NH-17 in Goa. This involves construction of new highway in a length of about 7.15 km. and construction of two bridges - bridge across river Talpona comprising 7 spans of 50m each and bridge across river Galgibagh comprising 4 spans of 50m each. They are included in the VIII Five Year Plan. Rough cost of the projects is Rs. 25.00 crores. Clearance from Ministry of Environment and Forests has been obtained. The project is proposed to be taken up under private sector participation.

[Translation]

Computer Education in KV's

2864. SHRI SUKH LAL KUSHWAHA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to introduce computer education in Kendriya Vidyalayas shortly: and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) and (b) Computer Literacy and Studies in Schools (Class) in Kendriya Vidyalayas which was introduced in the year 1984-85, at present covers 325 Kendriya Vidyalayas by providing BBC Micro Computers. This scheme was revised by Government of India in 1994-95 by phasing out the existing hardware gradually with modified hardware covering students of classes XI and XII and providing of full time instructors and imparting training to teachers through outside agencies. In addition "Introductory Computer Science" as an elective subject at plus two stage was sanctioned in 28 Kendriya Vidyalayas during 1995-96 and 6 more Kendriya Vidyalayas have been added during 1996-97.

Special Scholarship to Players

2865. SHRI GANGA RAM KOLI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Central Government provide any special scholarships to the national and international level players:

(b) if so, the details thereof:

(c) whether any scheme to provide reservation for them in Government services is under consideration of the Central Government: and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITHAN R.) : (a) and (b). Yes, Sir. The Govt. provides scholarships to the national and international level players under the following schemes.

1. *Scholarship for training of specialists and outstanding sportspersons in sports/ adventure abroad* : Under this scheme, financial assistance is being provided to outstanding sportspersons for training abroad.
2. *Promotion of sports and physical education among women* : Under this scheme, scholarship upto Rs.6000/- per annum is